

DR. PRATAP CHANDRA CHUNDER:
As I said ' we agree with the hon. Member that this temple is a very important archaeological site and that it should be preserved in a proper manner. The Government is taking appropriate steps. If necessary, further steps will also be taken. But at present there is no need for any special assistance as the hon. Member is suggesting.

WRITTEN ANSWERS TO QUESTIONS

Sugarcane Dues in U. P. and Bihar

*204. **SHRI SHYAM SUNDER GUPTA:**
SHRI G. M. BANATWALLA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether huge arrears of Cane Growers have been outstanding towards Sugar Mills in U. P. and Bihar States; and

(b) if so, the names of such Sugar Mills together with the money outstanding and since when?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):

(a) and (b). A statement is laid on the Table of the Sabha.

(Placed in Library, Ser No. LT-2962/78)

Revision of Delhi Master Plan

*205. **SHRIMATI MOHSINA KIDWAI:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the land-use schedule as laid down in the Delhi Master Plan, is being revised to accommodate the unauthorised Colonies in the Capital; and

(b) whether any Committee of experts is being appointed to advise the Government in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDR BAKHT):

(a) In the process of regularisation of unauthorised colonies, change of land use will be considered wherever necessary.

(b) A high level implementation body with the Lt. Governor, Delhi as Chairman has already been set up to watch the progress of regularisation/development of unauthorised colonies and allied matters.

Agro-Service Centres Operating in States

*207. **SHRI P. KANNAN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of agro-service-centres in operation at present in the country in the various States;

(b) the precise services offered by these centres;

(c) whether any study has been made of the functional utility of these centres; and

(d) steps, if any, proposed to be taken to improve effectiveness of these centres so as to make a real dent on the rural economy?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):

(a) State-wise distribution of 2,864 agro service centres in operation is given in the Statement attached.

(b) These centres are rendering one or more of the following services.

(i) Custom hiring of agricultural machinery for land preparation, land development harvesting/post harvesting operations, drilling of tubewells, etc.

(ii) installation, maintenance and servicing of farm equipment.

(iii) plant protection services.

(iv) sale of fertilisers, pesticides, seeds, spare-parts of agricultural machinery, fuel oils, lubricants, etc.

(c) A survey undertaken in 1977 reveals that they have rendered useful service to the farming community, particularly in providing expensive agricultural machinery on custom basis.

(d) The agro-service entrepreneurs have been advised to diversify and develop their centres as composite service and input distribution centres, meeting under one roof as many agricultural requirements of the farmers as possible. The training course for these entrepreneurs has been redesigned so as to give more time and attention to aspects connected with (i) trading in fertilisers and other inputs, and (ii) business and accounting management. The Agro-Industries Cor-

porations and the State Govts. are being advised to also use them increasingly for the distribution of agricultural inputs, machinery and implements.

Statement

S. No.	State	Agro-Service Centres in operation
1.	Andhra Pradesh	235
2.	Assam	10
3.	Bihar	242
4.	Gujarat	109
5.	Haryana	125
6.	Jammu and Kashmir	2
7.	Karnataka	163
8.	Kerala	10
9.	Madhya Pradesh	301
10.	Maharashtra	346
11.	Orissa	34
12.	Punjab	275
13.	Rajasthan	334
14.	Tamil Nadu	182
15.	Uttar Pradesh	207
16.	West Bengal	289
TOTAL		2,864

Winding up of Rehabilitation Department

*208. SHRI SHIV SAMPATI RAM : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether Government had decided to wind up the Department of Rehabilitation ;

(b) the number of employees in various categories working in the Department of Rehabilitation ;

(c) the number out of them who have already been absorbed in other Departments along-with the details ; and

(d) when the remaining employees of the Department of Rehabilitation are likely to be absorbed in other Departments ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) The Department of Rehabilitation would be progressively wound up on the tasks assigned to it being completed.

(b) The number of employees working in the Department of Rehabilitation under various categories is :

Group 'A'	30
Group 'B'	138
Group 'C'	330
Group 'D'	168

TOTAL 666

(c) and (d). Do not arise at present, in view of answer to part (a). The employees of the Department as and when rendered surplus will be considered for appropriate absorption elsewhere through the Central (Surplus Staff) Cell.

Implementation of Drinking Water Schemes in Rural India.

209. SHRI KESHAVRAO DHONDGE : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) the number of villages in which the scheme for providing drinking water to the people in rural areas has been implemented by Central Government and the expenditure incurred thereon ;

(b) the number of villages (state wise), which have benefited by this scheme and the amount of the financial assistance provided to State Governments by Central Government for this scheme ; and